

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 143/2023**

IN THE MATTER OF:

Shahu Shivaji Mokashi

...APPLICANT

Versus

Karnataka State Pollution Control Board and Anr

...RESPONDENTS

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Filed by



Darpan KM
Advocate, Supreme Court of India
Standing Counsel, State of Karnataka
Lower Ground Floor, K-6
Lajpat Nagar – III
New Delhi 110 024
darpan.advocate@gmail.com | +91 98991 25060

Date: 20.03.2026

Place: New Delhi

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MEMO ON BEHALF OF RESPONDENT NO. 2

In compliance with the order dated 26.07.2025, the cost of Rs. 50,000/- has been paid by the Deputy Commissioner, Belagavi District to the Karnataka State Pollution Control Board. The Proof of payment is annexed herewith as **Annexure R-1**.

It is thus prayed that the report filed on behalf of Respondent No. 2 may be taken on record.

Date: 20.03.2026

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ANNEXURE R-1



To KSPCB

₹50,000

Pay again

✓ Completed

19 Mar 2026, 7:41 pm

 **State Bank of India 3657** 

UPI transaction ID
120278700389

To: MEMBER SECRETARY KSPCB
....5150

From: MOHAMMAD ROSHAN (State Bank of India)
Google Pay •
roshan.mohammad1989@okhdfcbank

Google transaction ID
CICAgNjAjbmRJA

